

House. [See Appendix VIII, annexure No. 46.]

**Shrimati Renu Chakravartty:** Since these grants were given, what has been the increase in the in-take of students by the Calcutta University under these departments?

**Dr. M. M. Das:** It is—I am speaking from memory and I cannot commit myself—47 per cent. increase in general.

**Shrimati Renu Chakravartty:** May I know how many have finished their research since the scheme started—since 1947-48?

**Dr. M. M. Das:** That figure is not at present with me.

**Shrimati Renu Chakravartty:** In view of the fact that one of the reasons for granting these liberal grants has been to ensure a steady flow of trained research workers for the national laboratories, may I know how many of those who have finished their research have been absorbed in these laboratories?

**Dr. M. M. Das:** That is altogether a separate question. Stipends are given for research students; that has no connection with the grants given to the University.

**Shri D. C. Sharma:** May I know if any grant has been given to the Calcutta University for upgrading the salaries of the teachers?

**Dr. M. M. Das:** These grants have been given under two schemes: one scheme is to develop the technological and engineering institutions and the other scheme is for the development of scientific and technical education and research. Another amount has also been given for non-technical and non-scientific education also.

**Shrimati Renu Chakravartty:** May I know if it is the policy of the Government to give these liberal grants in order to be able to man our own laboratories in a better way or not?

**Dr. M. M. Das:** As I have said, the schemes relate to development of technological and engineering institutions in this country. That is scheme No. 1; scheme No. 2 is for the development of scientific and technical education and research. If the hon. Member thinks that this will surely increase the flow of Scholars to our national laboratories and other research laboratories, it may be so.

अनुसूचित आदिम जातियों और  
अनुसूचित जातियों को छात्रवृत्तियां

१९३५. अ डाबर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि केन्द्रीय सरकार न मध्य भारत की अनुसूचित आदिम जातियों, अनुसूचित जातियों तथा अन्य पिछड़ी जातियों के छात्रों को शिक्षा तथा उच्च शिक्षा के लिये अगस्त, १९४७ से अब तक कुल कितनी राशि छात्रवृत्तियों के रूप में दी है ?

The Parliamentary Secretary to the  
Minister of Education (Dr. M. M. Das):  
Rs. 80,254/-.

श्री डाबर : मध्य भारत में कितने आदिवासी, हरिजन तथा पिछड़ी जाति के विद्यार्थी हैं जो उच्च शिक्षा पा रहे हैं ?

**Dr. M. M. Das:** The total number of stipends that has been given to the Scheduled Castes, Scheduled Tribes and backward classes by the Central Government during the year 1953-54 is sixty-nine.

श्री डाबर : क्या केन्द्रीय सरकार आदिवासी छात्रों को विदेशों में शिक्षण प्राप्त करने के लिए भेजने की सामर्थ्य रखती है ?

**Dr. M. M. Das:** Recently, Government has made arrangements for foreign scholarships being given to Scheduled Castes, Scheduled Tribes and other Backward Classes also.

**Shri Nanadas:** May I know the procedure adopted in distributing the scholarships among the different States?

**Dr. M. M. Das:** It is according to the population of the respective sections—I mean the Scheduled Castes, Scheduled Tribes and Backward Classes. It is on the population basis.

#### DELHI SPECIAL POLICE ESTABLISHMENT

\*1936. **Shri G. L. Chaudhary:** Will the Minister of Home Affairs be pleased to state the number of persons belonging to Scheduled Castes in different categories of the Delhi Special Police Establishment?

**The Deputy Minister of Home Affairs (Shri Datar):** The number of persons belonging to the Scheduled Castes employed in the Delhi Special Police Establishment is ten.

**श्री जी० एल० चौधरी :** क्या यह सही है कि रिजर्वेशन फार शिड्यूल्ड कास्ट के अनुसार यह संख्या कम है ?

**Shri Datar:** There is some misconception regarding the scope of the personnel of the Special Police Establishment. So far as the Police Officers are concerned, Government of India have no cadre; they borrow officers from the States. So far as the administrative part is concerned, we transfer officers and government servants from other Departments and Ministries. So, there is no question of making any reservation specially for the Special Police Establishment.

**Shri Nanadas:** May I know how many are gazetted officers out of these ten?

**Shri Datar:** Out of these ten there are no gazetted officers borrowed from the States.

#### WELFARE SERVICES IN MILITARY HOSPITALS

\*1937. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) the total amount that was spent for the provision of welfare services in Military Hospitals for the benefit of the sick and the wounded during 1953-54: and

(b) what contribution was made during this period from (i) the Flag Day Fund, (ii) the profits of the canteen services, (iii) the sale of articles prepared by patients in Military Hospitals, and (iv) other donations and collections from the annual welfare drive?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) Rs. 74,092.

(b) (i) Rs. 30,000/-.

(ii) Rs. 50,000/-.

(iii) Rs. 3,206/10/6.

(iv) Rs. 406/14/-.

**Sardar Hukam Singh:** Since these services were taken over from the Indian Red Cross Society, do they work under any specific Committee or are run by the Department?

**Shri Satish Chandra:** So far as the persons in welfare services working in Defence hospitals are concerned, the rules and regulations were laid down by the Indian Red Cross Society and they are subject to the Control of the Defence Ministry.

**Sardar Hukam Singh:** Is there a Central service for this purpose, or has every hospital its service manned by its own personnel?

**Shri Satish Chandra:** There is a sanctioned strength of thirty-five welfare officers who are appointed centrally by a board of management consisting of the DGAFMS, a Joint Secretary of Ministry of Defence, and the Director, Medical Services, etc.

**Sardar Hukam Singh:** Are there any non-official organisations whose members are also associated with this Board or it is only an official one?

**Shri Satish Chandra:** I will require notice for that. The Board however is a Central organisation working under the control of Defence Ministry and has its own cadre of officers who work in different hospitals. Their terms and conditions of Service are laid down by the Indian Red Cross Society.

**Sardar Hukam Singh:** Are ad hoc contributions made from the Flag Day